GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA STARRED QUESTION NO.12 TO BE ANSWERED ON THE 18TH JULY, 2018

PURCHASE OF SPARES

*12. SHRI JAYADEV GALLA: SHRI TEJ PRATAP SINGH YADAV:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether it has come to the notice of the Government that Anti-Corruption Bureau of Ukraine has alleged that kickbacks have been given to Indian defence officials in purchase of spares for military transport aircraft An-32;

(b) if so, the details thereof including the name of the company through which purchase was made along with its share holders and the reaction of the Government thereto;

(c) whether any defence personnel, their relatives or friends are associated with the said company; and

(d) if so, the details thereof?

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 12 FOR ANSWER ON 18.07.2018

(a) No, Madam. In fact, the Embassy of Ukraine in India has forwarded a request to Government of India from National Anti-Corruption Bureau of Ukraine through Prosecutor General's Office of Ukraine for legal assistance in investigation of a criminal case filed against officials of one of the State owned enterprise of Ukrainian Government. This is as per the International Treaty between India and Ukraine. This request contains a list of questions to be answered. There are no allegations against officials of this Ministry / Indian Air Force. Government of India has only been requested to render legal assistance.

(b) to (d): The Question does not arise.
